

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 127 of 2013

Dated: 12th September, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of

M/s Lafarge India Pvt. Ltd.

... Appellant(s)

Versus

**Chhattisgarh State Electricity Regulatory
Commission and Anr.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Praveen Kumar

Counsel for the Respondent(s) : Mr. C.K. Rai for R-1
Ms. Suparna Srivastava for R-2

ORDER

We have heard the learned counsel for the Appellant for sometime. He has also filed his comprehensive written notes. Since an issue arises on the question of limitation, we deem it appropriate to appoint Mr. Buddy Ranganadhan as an Amicus Curie to assist this Tribunal on this issue.

Post the matter on **23rd September, 2014 at 4.00 p.m.** for further hearing.

(Rakesh Nath) (Justice Surendra Kumar) (Justice M. Karpaga Vinayagam)
Technical Member Judicial Member Chairperson
Vs/vg